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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30.AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.182/252/HDB/2017
NAME OF THE COMPANY	School Serv (India) Solutions Private Limited
NAME OF THE PETITIONER(S)	School Serv (India) Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MAHESH GRANDHI	PG	maheh-gp@andl.co 9246118232	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Mahesh Grandhi, Learned Counsel for the
Petitioner, None appeared for the Respondent. Roc report
received, Post the case on 9.03.2018 for final hearing.


Member (Tech)

pavani


Member (Judl)